

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 169 OF 2015

Dated: 27th November, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Earth Solar Pvt. Ltd.

... **Appellant(s)**

Vs.

Punjab State Electricity Regulatory Commission & Ors.

... **Respondent(s)**

Counsel for the Appellant (s) : Mr. Parinay Deep Shah
Ms. Aradhna Tandon
Ms. Swagatika Sahoo

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1

Ms. Parichita Chowdhury h/f
Mr. Anand K. Ganesan for R-2

Mr. Aadil Singh Boparai
Mr. Gulabh Singh
Mr. Sunil Chaudhary (Rep.) for R-3

ORDER

Arguments concluded.

Learned counsel appearing for the Appellant submits that he will file written submissions during the course of the day with advance copy to the other side. The learned counsel for the Respondent No.2 has filed a set of judgements relevant in the written submissions with advance copy to the other side. The same are taken on records.

Judgment is Reserved.

(S.D. Dubey)
Technical Member

mk/pk

(Justice N.K. Patil)
Judicial Member